

LOK SABHA
BULLETIN – PART II
(General information relating to Parliamentary and other matters)

Nos. 224-227]

[Friday, July 05, 2024/Ashadha 14, 1946 (Saka)]

No. 224

Table Office

President's Message

Members are informed that the Speaker has received the following message dated the 04th July, 2024, from the President:-

“I have received the expression of thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on 27th June, 2024.”

No. 225

Table Office (B)

Oath

Shri Abdul Rashid Sheikh, an elected member from Baramulla Parliamentary Constituency of Jammu and Kashmir took oath in Kashmiri and signed the Roll of Members in Hon'ble Speaker's Conference Room in the Parliament House today (05.07.2024).

No. 226

Table Office (B)

Oath

Shri Amritpal Singh, an elected member from Khadoor Sahib Parliamentary Constituency of Punjab took oath in Punjabi and signed the Roll of Members in Hon'ble Speaker's Conference Room in the Parliament House today (05.07.2024).

No. 227

Table Office

Statutory Orders laid on the Table of Lok Sabha

The following Statutory Rules and Orders made under the delegated powers of legislation were laid on the Table of Lok Sabha during the 1st Session of the 18th Lok Sabha. The number assigned to each order has been indicated in the Second Column and may be quoted for purposes of reference in future:-

Sl. No.	Number assigned to order/Date of Publication	Brief Subject or description	Date on which laid on the Table	Remarks
1	2	3	4	5
1.	<u>G.S.R.874(E)</u> 05.12.2023	The Indian Police Service (Pay) Amendment Rules, 2023.	28.06.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
2.	<u>G.S.R.875(E)</u> 05.12.2023	The Indian Forest Service (Pay) Amendment Rules, 2023.	-do-	-do-
3.	<u>G.S.R.102(E)</u> 06.02.2024	The All India Services (Death-cum-Retirement Benefits) Amendment Rules, 2024.	-do-	-do-
4.	<u>G.S.R.132(E)</u> 26.02.2024	The Notaries (Amendment) Rules, 2024.	01.07.2024	
5.	<u>F.No. IRDAI/Reg/7/201/2024</u> 21.03.2024	The Insurance Regulatory and Development Authority of India (Corporate Governance for Insurers) Regulations, 2024.	-do-	Published in Gazette of India, Part-III, Section 4.
6.	<u>F.No. IRDAI/Reg/4/198/2024</u> 21.03.2024	The Insurance Regulatory and Development Authority of India (Rural, Social Sector and Motor Third Party Obligations) Regulations, 2024.	-do-	-do-
7.	<u>F.No. IRDAI/Reg/5/199/2024</u> 21.03.2024	The Insurance Regulatory and Development Authority of India (Bima Sugam – Insurance Electronic Marketplace) Regulations, 2024.	-do-	Published in Gazette of India, Part-III, Section 4.
8.	<u>F.No. IRDAI/IAC/12/206/2024</u> 21.03.2024	Notifying Reconstitution of Insurance Advisory Committee.	-do-	-do-

9.	<u>F.No.: IRDAI/Gen Insurance/Tariff/13/207/2024</u> 21.03.2024	De-notifying tariffs notified by the erstwhile Tariff Advisory Committee under the omitted section 64UC of the Act.	01.07.2024	-do-
10.	<u>F.No.: IRDAI/RI/3/197/2024</u> 20.02.2024	Notifying "Obligatory Cessation for the financial year 2024-25".	-do-	-do-
11.	<u>F.No. IRDAI/Reg/10/204/2024</u> 22.03.2024	The Insurance Regulatory and Development Authority of India (Actuarial, Finance and Investment Functions of Insurers) Regulations, 2024.	-do-	-do-
12.	<u>F.No. IRDAI/Reg/8/202/2024</u> 22.03.2024	The Insurance Regulatory and Development Authority of India (Insurance Products) Regulations, 2024.	-do-	-do-
13.	<u>F.No. IRDAI/Reg/9/203/2024</u> 22.03.2024	The Insurance Regulatory and Development Authority of India (Registration and Operation of Foreign Reinsurers Branches & Lloyd's India) Regulations, 2024.	-do-	-do-
14.	<u>F.No. IRDAI/Reg/6/200/2024</u> 22.03.2024	The Insurance Regulatory and Development Authority of India (Registration, Capital Structure, Transfer of Shares and Amalgamation of Insurers) Regulations, 2024.	-do-	-do-
15.	<u>F.No. IRDAI/Reg/11/205/2024</u> 22.03.2024	The Insurance Regulatory and Development Authority of India (Protection of Policyholders' Interests, Operations and Allied Matters of Insurers) Regulations, 2024.	-do-	-do-
16.	<u>HR/P&PMD/SPL/SP/2023-24/29</u> 20.03.2024	The State Bank of India Employees' Pension Fund (Amendment) Regulations, 2024.	-do-	-do-

17.	<u>G.S.R.256(E)</u> 30.04.2024	The Life Insurance Corporation of India, Class-I Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2024.	01.07.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
18.	<u>G.S.R.257(E)</u> 30.04.2024	The Life Insurance Corporation of India Development Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2024	-do-	-do-
19.	<u>G.S.R.258(E)</u> 30.04.2024	The Life Insurance Corporation of India Class III and Class IV Employees (Revision of Terms and Conditions of Service) Amendment Rules, 2024.	-do-	-do-
20.	<u>G.S.R.259(E)</u> 30.04.2024	The Life Insurance Corporation of India Class-III (Special Allowance for Passing Examination) Amendment Rules, 2024.	-do-	-do-
21.	<u>G.S.R.260(E)</u> 30.04.2024	The Life Insurance Corporation of India (Special Area Allowance) Amendment Rules, 2024.	-do-	-do-
22.	<u>G.S.R.261(E)</u> 30.04.2024	The Life Insurance Corporation of India (Special Allowance for In-House Development of Actuarial Capability) Amendment Rules, 2024.	-do-	-do-
23.	<u>G.S.R.262(E)</u> 30.04.2024	The Life Insurance Corporation of India Class I Officers (Special Allowance for Passing Examinations of Insurance Institute of India) Amendment Rules, 2024.	-do-	-do-
24.	<u>G.S.R.263(E)</u> 30.04.2024	The Life Insurance Corporation of India, Information Technology Specialist Group (Selection, terms and conditions of service and Payment of Allowance) Amendment Rules, 2024.	-do-	-do-
25.	<u>HRDD No. 101/Staff. Gen. (2)</u> 03.06.2003	The Small Industries Development Bank of India (Payment of Gratuity to Employees) [Amendment] Regulations, 2003.	-do-	Published in Gazette of India, Part-III, Section 4.
26.	<u>H.O. No. 6684/H.R.D.D./ Staff General (2)</u> 09.03.2004	The Small Industries Development Bank of India [Employees' Provident Fund] (Amendment) Regulations, 2004	-do-	-do-

27.	<u>F. No. HRDD No. 2676/Staff. Gen. (2)</u> 16.11.2010	The Small Industries Development Bank of India (Payment of Gratuity to Employees) (Amendment) Regulations, 2010.	01.07.2024	Published in Gazette of India, Part-III, Section 4.
28.	<u>F. No. HRDD No. 3617/ Staff General (2)</u> 22.12.2011	The Small Industries Development Bank of India [Employees' Provident Fund] (Amendment) Regulations, 2011.	-do-	-do-
29.	<u>F. No. HRDD No. 3716/ Staff General (2)</u> 27.01.2012	The Small Industries Development Bank of India (Staff) Amendment Regulations, 2011.	-do-	-do-
30.	<u>F.No. 4465/APV.</u> 26.06.2013	The Small Industries Development Bank of India (Defined Contributory New Pension) Regulations, 2012.	-do-	-do-
31.	<u>F.No. 2084/CAV.</u> 08.08.2013	The Small Industries Development Bank of India (General) Amendment Regulations, 2013.	-do-	-do-
32.	<u>F.No. HRV No. 1773/Staff General (2).</u> 17.07.2014	The Small Industries Development Bank of India (Staff) [Amendment] Regulations, 2014.	-do-	-do-
33.	<u>F.No. PFRDA/04/01/4/0002/2017-Fin Lit.</u> 29.01.2024	The Pension Fund Regulatory and Development Authority (Subscriber Education and Protection Fund) (Amendment) Regulations, 2023.	-do-	-do-
34.	<u>F.No. PFRDA/16/02/05/0001/2021-REG-NPST</u> 07.02.2024	The Pension Fund Regulatory and Development Authority (National Pension System Trust) (Second Amendment) Regulations, 2023.	-do-	-do-
35.	<u>F.No. PFRDA/16/04/06/0016/2017-REG-TB</u> 09.02.2024	The Pension Fund Regulatory and Development Authority (Trustee Bank) (Amendment) Regulations, 2023.	-do-	-do-
36.	<u>F.No. PFRDA/16/01/08/0048/2017-REG-CRA</u> 09.02.2024	The Pension Fund Regulatory and Development Authority (Central Recordkeeping Agency) (Amendment) Regulations, 2023.	-do-	-do-
37.	<u>F.No. PFRDA/16/3/29/0089/2017-REG-PF.</u> 13.02.2024	The Pension Fund Regulatory and Development Authority (Pension Fund) (Amendment) Regulations, 2023.	-do-	-do-

38.	<u>F.No. PFRDA-12/01/0001/2023-LEGAL.</u> 26.04.2024	The Pension Fund Regulatory and Development Authority (Mechanism for Making and Review of Regulations) Regulations, 2024.	01.07.2024	Published in Gazette of India, Part-III, Section 4.
39.	<u>F.No. PFRDA/16/3/29/0089/2017-REG-PF</u> 28.02.2024	The Pension Fund Regulatory and Development Authority (Pension Fund) (Second Amendment) Regulations, 2023.	-do-	-do-
40.	<u>F.No. PFRDA/16/12/06/0001/2017-REG-CUST.</u> 21.02.2024	The Pension Fund Regulatory and Development Authority (Custodian of Securities) (Amendment) Regulations, 2023.	-do-	-do-
41.	<u>F.No. PFRDA/16/13/13/0017/2022-REG-RA</u> 21.02.2024	The Pension Fund Regulatory and Development Authority (Retirement Adviser) (Amendment) Regulations, 2023.	-do-	-do-
42.	<u>F.No. PFRDA/12/RGL/139/1</u> 21.02.2024	The Pension Fund Regulatory and Development Authority Redressal of Subscriber Grievance) (Second Amendment) Regulations, 2023.	-do-	-do-
43.	<u>S.O.720(E)</u> 15.02.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
44.	<u>Notification 13/2024-CUSTOM(N.T.)</u> 15.02.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	-do-	-
45.	<u>S.O.986(E)</u> 29.02.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
46.	<u>S.O.1117(E)</u> 06.03.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	-do-
47.	<u>Notification 18/2024-CUSTOM(N.T.)</u> 07.03.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	-do-	-

48.	<u>S.O.1367(E)</u> 15.03.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	01.07.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
49.	<u>Notification 24/2024-CUSTOM(N.T.)</u> 26.03.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	-do-	-
50.	<u>S.O.1583(E)</u> 28.03.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
51.	<u>Notification 27/2024-CUSTOM(N.T.)</u> 04.04.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	-do-	-
52.	<u>S.O.1655(E)</u> 09.04.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
53.	<u>S.O.717(E)</u> 15.04.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	-do-
54.	<u>Notification 30/2024-CUSTOM(N.T.)</u> 18.04.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	-do-	-
55.	<u>S.O.1876(E)</u> 30.04.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
56.	<u>Notification 34/2024-CUSTOM(N.T.)</u> 02.05.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	-do-	-

57.	<u>S.O.1995(E)</u> 15.04.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	01.07.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
58.	<u>Notification 36/2024-CUSTOM(N.T.)</u> 16.05.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	-do-	-
59.	<u>S.O.2070(E)</u> 21.05.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
60.	<u>S.O.2162(E)</u> 31.05.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	-do-
61.	<u>Notification 40/2024-CUSTOM(N.T.)</u> 06.06.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	-do-	-
62.	<u>S.O.2330(E)</u> 14.06.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
63.	<u>Notification 45/2024-CUSTOM(N.T.)</u> 20.06.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	-do-	-
64.	<u>G.S.R.173(E)</u> 11.03.2023	Making certain amendments in the Notification No. G.S.R.261(E) dated 1st April, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
65.	<u>G.S.R.268(E)</u> 30.04.2023	Making certain amendments in the Notification No. G.S.R.792 (E) dated 20 th October, 2023.	-do-	-do-

66.	<u>Notification 10/2024-CUSTOM(N.T.)</u> 01.02.2024	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.	01.07.2024	-
67.	<u>S.O.396(E)</u> 31.01.2024	Making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
68.	<u>Notification No. FEMA.399(1)2024-RB.</u> 06.05.2024	The Foreign Exchange Management (Margin for Derivatives Contracts) (First Amendment) Regulations, 2024.	-do-	Published in Gazette of India, Part-III, Section 4.
69.	<u>S.O.1361(E)</u> 14.03.2024	The Foreign Exchange Management (Non-debt Instruments) (Second Amendment) Rules, 2024.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
70.	<u>S.O.1772(E)</u> 16.04.2024	The Foreign Exchange Management (Non-debt Instruments) (Third Amendment) Rules, 2024	-do-	-do-
71.	<u>Notification No. SEBI/LAD-NRO/GN/2024/166</u> 08.03.2024	The Securities and Exchange Board of India (Real Estate Investment Trusts) (Amendment) Regulations, 2024.	-do-	Published in Gazette of India, Part-III, Section 4.
72.	<u>Notification No. SEBI/LAD-NRO/GN/2024/168</u> 25.04.2024	The Securities and Exchange Board of India (Alternative Investment Funds) (Second Amendment) Regulations, 2024.	-do-	-do-
73.	<u>Notification No. SEBI/LAD-NRO/GN/2024/177</u> 17.05.2024	The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Amendment) Regulations, 2024.	-do-	-do-
74.	<u>Notification No. SEBI/LAD-NRO/GN/2024/178</u> 17.05.2024	The Securities and Exchange Board of India (Issue of Capitals and Disclosure Requirements) (Amendment) Regulations, 2024.	-do-	-do-

75.	<u>Notification No. SEBI/LAD-NRO/GN/2024/182</u> 27.05.2024	The Securities and Exchange Board of India (Infrastructure Investment Trusts) (Amendment) Regulations, 2024.	01.07.2024	Published in Gazette of India, Part-III, Section 4.
76.	<u>Notification No. SEBI/LAD-NRO/GN/2024/172</u> 06.05.2024	The Securities and Exchange Board of India (Employees' Service) (Second Amendment) Regulations, 2024.	-do-	-do-
77.	<u>Notification No. SEBI/LAD-NRO/GN/2024/183</u> 03.06.2024	The Securities and Exchange Board of India (Foreign Portfolio Investors) (Amendment) Regulations, 2024.	-do-	-do-
78.	<u>G.S.R.155(E)</u> 05.03.2024	The Income-tax (Fourth Amendment) Rules, 2024	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
79.	<u>G.S.R.223(E)</u> 19.03.2024	Corrigendum to the Notification No. G.S.R. 155(E) dated 05.03.2024	-do-	-do-
80.	<u>G.S.R.309(E)</u> 04.06.2024	The Income-tax (Sixth Amendment) Rules, 2024	-do-	-do-
81.	<u>S.O.2103(E)</u> 24.05.2024	Notifying the Cost Inflation Index for F.Y. 2024-25.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
82.	<u>S.O.4312(E)</u> 06.09.2018	Notifying change in pecuniary jurisdiction of the Debts Recovery Tribunals (DRTs).	-do-	-do-
83.	<u>S.O.2478(E)</u> 11.07.2019	Notifying change in pecuniary jurisdiction of the Debts Recovery Tribunals (DRTs).	-do-	-do-
84.	<u>S.O.1796(E)</u> 25.04.2024	Notifying change in pecuniary jurisdiction of the Debts Recovery Tribunals (DRTs).	-do-	-do-
85.	<u>Notification No. F.No. AF/1-4/2023.</u> 04.01.2024	The Auroville Foundation (Admission and Termination of Persons in the Register of Residents) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
86.	<u>Notification No. F.No. AF/1-4/2023.</u> 12.01.2024	The Auroville Foundation (Framework for Selection of Working Committee) Regulations, 2024.	-do-	-do-
87.	<u>Notification No. F.No. IIMA/CAO/OFF/2024/011.</u> 18.06.2024	The Indian Institute of Management Ahmedabad Regulations, 2024.	-do-	-do-

88.	<u>S.O.1490(E)</u> 20.03.2024	The National Commission for Allied and Healthcare Professions 7th (Removal of Difficulties) Order, 2024.	02.07.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
89.	<u>Notification No. F.No. 18-12/2021-BUSS (SID-UG-MES)</u> 26.04.2024	The National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Siddha Colleges and Attached Teaching Hospitals) Regulations, 2024.	-do-	Published in Gazette of India, Part-III, Section 4.
90.	<u>Notification No. F.No. BOA/2-C/2024</u> 02.05.2024	The National Commission for Indian System of Medicine (Minimum essential standards, assessment and rating for undergraduate Ayurveda colleges and attached teaching hospitals) Regulations, 2024 together with a corrigendum thereto published in Notification No. F.No. BOA/2-C/2024 dated 28th May, 2024.	-do-	-do-
91.	<u>Notification No. F.No. 3-35/2021/NCH/HEB/MES.C.</u> 13.03.2024	The National Commission For Homoeopathy (Minimum Essential Standards for Homoeopathic Colleges and Attached Hospitals) Regulations, 2024.	-do-	Published in Gazette of India, Part-III, Section 4.
92.	<u>Notification No. F.No. 3-42/2021/NCH/HEB/PG.Reg.</u> 19.03.2024	The National Commission For Homoeopathy (Homoeopathy Post-Graduate Degree Course- Doctor of Medicine in Homoeopathy) Regulations, 2024.	-do-	-do-
93.	<u>Notification No. F.No. 10-2/MARBH/NCH/2023-24.</u> 13.03.2024	The National Commission For Homoeopathy (Assessment and Rating of Medical Institutions) Regulations, 2024.	-do-	-do-
94.	<u>Notification No. F.No. 3-35/2021/NCH/HEB/MSR.C.</u> 13.03.2024	The Establishment of New Homoeopathic Medical Institution (Opening of New or Higher Course of Study or Training and Increase of Intake Capacity by a Medical Institution), Regulations-2024.	-do-	-do-

95.	<u>G.S.R.133(E)</u> 26.02.2024	The Information Technology (Procedure and Safeguards for Interception, Monitoring and Decryption of Information) Amendment Rules, 2024.	02.07.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
96.	<u>G.S.R.808 (E)</u> 31.10.2023	The Information Technology (Qualification and Experience of Adjudicating Officers and Manner of Holding Enquiry) Amendment Rules, 2023.	-do-	-do-
97.	<u>Notification No.A-10/178/2012-PPC/PBRB(2).</u> 28.02.2024	The Prasar Bharati (Broadcasting Corporation of India) Conditions of Service and Authorities for Disciplinary Proceedings (Amendment) Regulations, 2024	-do-	Published in Gazette of India, Part-III, Section 4.
98.	<u>Notification No. N-10/12/2013-PPC/PBRB.</u> 07.06.2024	The Prasar Bharati (Broadcasting Corporation of India) (Senior Administrative and Allied Posts) Recruitment (Amendment) Regulations, 2024.	-do-	-do-
99.	<u>G.S.R.679(E)</u> 20.09.2023	The Prasar Bharati (Broadcasting Corporation of India) Deputy Director of Administration Recruitment Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
100.	<u>Notification No. A-10/178/2012-PPC/PBRB(1)</u> 28.02.2024	The Prasar Bharati (Broadcasting Corporation of India) Authorities for Disciplinary Proceedings (Amendment) Regulations, 2024.	-do-	Published in Gazette of India, Part-III, Section 4.
101.	<u>G.S.R.214(E)</u> 15.03.2024	The Cinematograph (Certification) Rules, 2024.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
102.	<u>G.S.R.317(E)</u> 07.06.2024	The Cinematograph (Adjudication of Penalty) Rules, 2024.	-do-	-do-

103.	<u>G.S.R.287(E)</u> 22.05.2024	The Railway Servants (Conduct of Disciplinary Inquiry through Video Conferencing) Regulations, 2024.	02.07.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
104.	<u>G.S.R.325(E)</u> 14.06.2024	The Employees' Pension (Amendment) Scheme, 2024.	-do-	-do-
105.	<u>G.S.R.326(E)</u> 14.06.2024	The Employees' Pension (Second Amendment) Scheme, 2024.	-do-	-do-
106.	<u>G.S.R.327(E)</u> 14.06.2024	The Employees' Pension (Third Amendment) Scheme, 2024.	-do-	-do-
107.	<u>G.S.R.329(E)</u> 14.06.2024	The Employees' Provident Funds (Amendment) Scheme, 2024.	-do-	-do-
108.	<u>G.S.R.330(E)</u> 14.06.2024	The Employees' Deposit Linked Insurance (Amendment) Scheme, 2024.	-do-	-do-
109.	<u>G.S.R.359(E)</u> 01.07.2024	Seeking to amend Notification No. 18/2022-Central Excise, dated the 19th July, 2022 to increase the Special Additional Excise Duty on production of Petroleum Crude from Rs.3250/MT to Rs.6000/MT.	-do-	-do-

UTPAL KUMAR SINGH
Secretary General